

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 28 OCT 1988

APPLICATION NO. 982/87(F)

Applicant

Shri E. Devaraj

Respondents

V/s The Deputy Director General of Military Farms,
Army Headquarters, New Delhi & 20 Ors

To

- Received
E. Devaraj
28/10/88*
1. Shri E. Devaraj
Supervisor
Young Stock Farm, Agaram
(Military Farm)
Bangalore - 560 024
 2. Shri B.B. Mandappa
Advocate
115/3, Balappa Building
Seshadripuram Circle
Bangalore - 560 020
 3. The Deputy Director General
of Military Farm
Army Headquarters
QMG's Branch
West Block, RK Puram
New Delhi - 110 066
 4. The Quarter Master General
Army Headquarters
West Block, RK Puram
New Delhi - 110 066
 5. The Presiding Officer
Board of Examination for
Adv/Adm SI No. A/21/85 &
Ser No. A/22/86
Military Farm School
Meerut (Uttara Pradesh)
 6. The Commandant
Military Farm School & Research Centre
Meerut Cantt (Uttar Pradesh)
 7. Capt B.K. Reddy I.C. 41825
C/o Deputy Director General of
Military Farms, QMG Branch
Army Headquarters, West Block
RK Puram, New Delhi - 110 066
 8. Shri Tejbir Singh Tomar
Military Farm
Colaba
Bombay
 9. Shri On Prakash Kaistha
Military Farm
Ferozepur (Punjab)
 10. Shri Rajendra Singh
Military Farm
Ahmednagar (Maharashtra)
 11. Shri Dharmaveer Singh Balyan
Military Farm
Dehra Dun (Uttar Pradesh)
 12. Shri Jaswinder Singh Randhawa
Military Farm
Jalandar (Punjab)

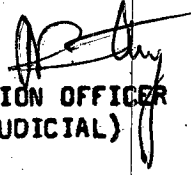
*Issued
K. R. M.
28-10-88*

13. Shri Suresh Kumar Thakar
Military Farm
Namkum (Ranchi)
Bihar
14. Shri Surender Kumar Verma
Military Farm
Jabalpur (Madhya Pradesh)
15. Shri Manmohan Singh
Military Farm
Ferozepur (Punjab)
16. Shri Prithvi Ballabh Yadav
Military Farm
Dehra Dun (Uttar Pradesh)
17. Shri Chandan Singh Bist
Military Farm
Jammu
18. Shri Shivprasad
Military Farm
Jalender (Punjab)
19. Shri Jagtar Singh
Military Farm
Pimpri, Poona
20. Shri Kartar Singh
Military Farm
C/o Headquarters Eastern Command
Calcutta
21. Shri Kalap Nath Ran
Military Farm Depot
Vishakapatnam (Andhra Pradesh)
22. Shri M.K. Gupta
Military Farm Depot
Saugor (Madhya Pradesh)
23. Col K.A. Paril
Director of Military Farms
QMG Branch
Army Headquarters, West Block
RK Puram, New Delhi - 110 066
24. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal
in the above said application on 26-10-88.

Encl : As above


SECTION OFFICER
(JUDICIAL)

g/sued
K. R. [Signature]
28-10-88

9/c

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application No.....982..... of 1987(F)

Applicant

Respondent

E. Devaraj

V/s

**The Deputy Director General of Military Farms,
Army HQrs, New Delhi & 20 Ors**

Advocate for Applicant

Advocate for Respondent

B.B. Mandappa

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
		<p>KSPVC/LHARM(A) 26.10.1988 <i>order</i></p> <p>Applicant in person. Respondents 1 to 4 by Shri M.S. Padmarajaiah for Shri M. Vasudeva Rao. Applicant files a Memo praying for permission to withdraw this application for the reasons stated in his memo. Permission sought for is granted. Application is dismissed as withdrawn. No costs.</p>



Sd/-
VC

Sd/-
M(A)(R)
26/10/88

mr.

TRUE COPY

[Signature]
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE